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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(C) 4587/2026, CM APPL. 22397/2026, CM APPL. 22398/2026**  
**& CM APPL. 22399/2026**

**DR CHANDRESH JAIN** .....Petitioner

Through: Petitioner-in-person.

versus

**UNION OF INDIA AND ORS** .....Respondents

Through: Ms. Shiva Lakshmi, SPC for UoI.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE TEJAS KARIA**

**ORDER**

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**08.04.2026**

1. Issue Notice to the Respondents.
2. Ms. Shiva Lakshmi, the learned Counsel enters in appearance and accepts Notice on behalf of the Respondents.
3. Let the Reply Affidavit be filed within a period of six weeks. Rejoinder Affidavit thereto, if any, may be filed within two weeks thereafter.
4. List on 22.07.2026.

**DEVENDRA KUMAR UPADHYAYA, CJ**

**TEJAS KARIA, J**

**APRIL 8, 2026/sms**